

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1645 OF 2009

DASRATH Appellant (s)

VERSUS

STATE OF M.P. Respondent(s)

(With office report )

Date: 22/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR  
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s) Dr. J.N.Singh, Sr. Adv.  
Mr. Jai Prakash Pandey, Adv.

For Respondent(s) Ms. Aishwarya Bhati, Adv.  
Mr. Rashid Khan, Adv.  
Mr. C.D.Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Hearing resumed at 10.30 A.M. with Ms. Aishwarya Bhati, learned counsel appearing for the respondent. After that Dr. J.P.Sigh, learned senior counsel appearing for the appellant made his submissions for fifteen minutes.

Hearing concluded.  
Judgment reserved.

(Shashi Sareen)  
Court Master

(Shashi Bala Vij)  
Court Master

List of books cited:

2008 (12) SCC 51  
1991 (1) SCC 371  
2009 (14) SCC 236  
2009 (11) SCC 157

2004 (13) SCC 348  
2004 (9) SCC 157 paras 4,5 and 12  
2001 (8) SCC 633